

jab where it shall be not less than 4 per cent. The milk solids other than fat, shall be not less than 8.5 per cent.

- (ii) Buffalo milk shall contain not less than 5 per cent. of milk fat except in Delhi, Punjab, Uttar Pradesh, West Bengal, Assam, Maharashtra and Gujarat where it shall not be less than 6 per cent.]

DELHI MILK SCHEME: INTRODUCTION OF METALLIC TOKENS

20. SHRI U. S. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme proposes to introduce metallic tokens instead of the milk cards as at present; and

(b) if so, when the same are likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) These are likely to be introduced in about 3 months' time.

दिल्ली की सहकारी समितियों की ओर बकाया रकम

21. श्री विमलकुमार मन्नालालजी चौड़िया : क्या सामुदायिक विकास तथा सहकार मंत्री 15 मार्च, 1965 को राज्य सभा में अतारांकित प्रश्न संख्या 650 के दिये गये उत्तर से संलग्न विवरण संख्या को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) 178 सहकारी समितियों से, जिनकी तरफ बहुत सी रकम अतिदेय हो चुकी है देय राशियों की वसूली के लिए कदम उठाये गये हैं ;

(ख) उपरोक्त भाग (क) में उल्लिखित सहकारी समितियों में कितनी समितियाँ ऐसी हैं जिनके पास अतिदेय रकम के बग़वर भी सम्पत्ति नहीं है; और

(ग) उपरोक्त भाग (क) में उल्लिखित सहकारी समितियों में से किन-किन समितियों को ऋणों के अतिरिक्त अनुदान दिया गया तथा प्रत्येक को कितना-कितना अनुदान दिया गया ?

†[DUES FROM CO-OPERATIVE SOCIETIES IN DELHI]

21. SHRI V. M. CHORDIA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to refer to the Statement No. IV attached to the reply given to Unstarred Question No. 650 in the Rajya Sabha on the 15th March, 1965 and state:

(a) the steps taken to effect the recovery from 178 Co-operative Societies from which large amounts are overdue;

(b) the number of the Co-operative Societies out of those referred to in part (a) above which do not possess assets even equal to the amount of overdues outstanding against them; and

(c) the names of the Co-operative Societies out of those referred to in part (a) above to which grants were given in addition to loans and the amount of grant given in each case?

सामुदायिक विकास तथा सहकार मन्त्रालय में उपमन्त्री (श्री बी० एस० मूर्ति) : (क) दिल्ली प्रशासन ने कलेक्टर दिल्ली को सभी सम्बन्धित समितियों से बकाया सरकारी ऋणों की वसूली करने के लिए कहा है ।

†[] English translation.